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P.K.Behera vs.UOI

ADMISSION SL.NO.11  
OA No.260/000011/14  
Order dated 3.2.2014

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri A.K.Bose, learned counsel for the applicant and Shri S.Barik, learned ACGSC for the Respondents. Vide order dated 13.1.2014, Shri Barik was directed to obtain instruction regarding competency of the authority in issuing order dated 3.1.2014(Annexure-A/1). To-day, by filing office order dated 18.1.2014, Shri Barik submitted that the applicant by virtue of the above office order has been directed to resume duty. In view of this, we are of the opinion that there is no subsisting cause of action to keep this matter pending. Accordingly, the O.A. is disposed of. No costs.

MEMBER(A) *Renu*

*Alka*  
MEMBER(J)